



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



D.O. No.102-5/2017-NSL-II

Date: 20th July, 2018

The Secretary,
Department of Telecommunications,
Ministry of Communications,
Sanchar Bhawan, Ashoka Road,
New Delhi – 110 001

Subject: **Recommendations on “Method of allocation of spectrum for Public Mobile Radio Trunking Service (PMRTS) including auction, as a transparent mechanism”.**

Department of Telecommunications (DoT) vide its letter No. dated 13th July, 2017 requested TRAI to issue recommendations for the ‘Method of allocation of spectrum for Public Mobile Radio Trunking Service (PMRTS) including auction, as a transparent mechanism’ with applicable reserve price, and other associated conditions for auction of spectrum for PMRT services under the terms of clause 11 (1) (a) of TRAI Act, 1997 (as amended).

2. A Consultation Paper on ‘Method of allocation of spectrum for Public Mobile Radio Trunking Service (PMRTS) including auction, as a transparent mechanism’ was issued on 8th February, 2018, seeking the comments / counter comments of the stakeholders. In response, the Authority received 09 comments and 03 counter comments from stakeholders. Open House Discussion (OHD) was conducted on 16th May, 2018 with the stakeholders.

3. Based on the comments received from the stakeholders and its own analysis, the Authority has finalised its Recommendations on **“Method of allocation of spectrum for Public Mobile Radio Trunking Service (PMRTS) including auction, as a transparent mechanism”**. The same is enclosed herewith.

4. In keeping with practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI (www.trai.gov.in).

Encl: As above

(U.K. Srivastava)
Secretary i/c, TRAI